

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2892
TO BE ANSWERED ON 15.03.2016

Critically Polluting Industries

2892. SHRI DUSHYANT SINGH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the details of the critically polluting industries in the country, State-wise along with the criteria/norms for declaring an industry as critically polluting;
- (b) whether the Government intends to revise these norms, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has directed such industries to install monitoring devices in their respective units to keep a strict check on their pollution related activities;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of other measures taken by the Government to monitor the activities of these critically polluting industrial units as well as those taken to control the polluting activities of industries?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a)&(b) Central Pollution Control Board (CPCB) has categorized highly polluting industries into 17 categories to ensure effective monitoring and compliance of standards for prevention and control of industrial pollution. These categories are Aluminum smelting, Basic Drugs & Pharmaceuticals Manufacturing, Caustic Soda, Cement (200 TPD and above), Copper Smelting, Dyes & Dye Intermediate, Distillery, Fertilizer, Integrated Iron & Steel including Sponge Iron, Leather Processing including Tanneries, Oil Refinery, Pesticide Formulation & manufacturing, Pulp & Paper (30 TPD and above), Petrochemical, Sugar, Thermal Power and Zinc Smelting. The state-wise status of 17 categories of highly polluting industries is given at the Annexure.

(c)to(e) CPCB had issued directions to highly polluting industries for installation of online monitoring devices for effluent and emission monitoring. Nearly 1475 industries have put 24x7 monitoring devices. These industries are being monitored regularly by respective State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) to check compliance of prescribed norms.

Major steps taken by the Government to control the polluting activities of industries include the following:-

- i. Notified stringent effluent discharge and emission standards;
- ii. Promotion of cleaner production processes;
- iii. Action to comply with effluent standards is taken by SPCBs / PCCs to improve the water quality of the rivers;

- iv. Installation of Common Effluent Treatment Plants for cluster of Small Scale Industrial units;
- v. Issuance of directions for implementation of Zero Liquid Discharge;
- vi. Preparation of action plan for sewage management and restoration of water quality in aquatic resources by State Governments;
- vii. Installation of Online Effluent Monitoring System to check the emissions and discharge of effluent directly into the rivers and water bodies;
- viii. Setting up of monitoring network for assessment of ambient air and water quality;
- ix. Formulation of stricter regulations/ rules;
- x. Issuance of directions under Section 5 of Environment (Protection) Act, 1986 to industries and under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARED QUESTION NO. 2892 DUE FOR REPLY ON 15/03/2016 REGARDING CRITICALLY POLLUTING INDUSTRIES BY SHRI DUSHYANT SINGH.

State-wise list of 17 Category of Highly Polluting Industries

| S.No. | State | Total |
|-------|-------------------|-------------|
| 1 | A.P. | 472 |
| 2 | Arunachal Pradesh | 2 |
| 3 | Assam | 46 |
| 4 | Bihar | 20 |
| 5 | Chattisgarh | 78 |
| 6 | Chandigarh | 0 |
| 7 | Daman & Diu | 3 |
| 8 | Delhi | 2 |
| 9 | Goa | 15 |
| 10 | Gujarat | 317 |
| 11 | Haryana | 112 |
| 12 | H.P. | 17 |
| 13 | Jharkhand | 173 |
| 14 | Jammu & Kashmir | 10 |
| 15 | Karnataka | 237 |
| 16 | Kerala | 38 |
| 17 | Lakshadweep | 0 |
| 18 | Madhya Pradesh | 83 |
| 19 | Maharashtra | 520 |
| 20 | Meghalaya | 17 |
| 21 | Mizoram | 1 |
| 22 | Nagaland | 0 |
| 23 | Orissa | 65 |
| 24 | Puducherry | 7 |
| 25 | Punjab | 96 |
| 26 | Rajasthan | 118 |
| 27 | Sikkim | 4 |
| 28 | Tamil Nadu | 189 |
| 29 | Tripura | 17 |
| 30 | U.P. | 403 |
| 31 | Uttarakhand | 51 |
| 32 | West Bengal | 131 |
| | Total | 3244 |
